

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2576  
ANSWERED ON:17.08.2011  
INVESTMENT BY NRIS  
Suvendu Shri Adhikari

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

the details of the policies of the Union Government to increase the quantum of investment by Non Resident Indians (NRIs) and corporate bodies in India?

**Answer**

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

The Ministry of Overseas Indian Affairs has established an organization, namely Overseas Indian Facilitation Centre (OIFC) in 2007, to facilitate potential NRIs and overseas corporate bodies of overseas Indians that desire to invest in India. OIFC has organized eleven Investment and Interactive Meets/Road shows in different countries and also organised 'Market Place' during Pravasi Bhartiya Divas (PBD) in India. An electronic portal has also been launched by the Ministry to reply to the queries of potential overseas investors by OIFC and its knowledge partners to promote and facilitate economic engagement by Overseas Indians.

The annual PBDs and regional PBDs also provide a platform for facilitation of investment by overseas Indians.